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ITEM NO.75

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).19422/2012

YOGENDRA KUMAR

Petitioner(s)

VERSUS

U.P.AVAS EVEM VIKAS PARISHAD & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 21/02/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Neel Kamal Mishra, Adv.
Mr. Harish J. Jhaveri, Adv.

For Respondent(s)

Mr. Vishwajit Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent Nos.1 and 4 has already come on record.

Respondent Nos.2 and 3 are reported to be duly and properly served through post but none appeared nor any steps have been taken on their behalf.

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per rules.

			(M.A. SAYEED)	
			REGISTRAR	

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